

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) No. 117/2021 in CP (IB) No. 193/7/HDB/2019
NAME OF THE COMPANY	RBD Hyd Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Saurabh Purwar & 27 others
NAME OF THE RESPONDENT(S)	RBD Hyd Infrastructure Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Prasad Mali	Adv	8008856184	
R. Sushath Reddy	Adv	9885129028	

ORDER

The Corporate Debtor submits that he would like to settle the matter amicably with the Petitioner. However, as it can be seen from the records, the number of allottees in the project have not been provided to the Petitioner. We hereby direct the Corporate Debtor to provide the list of allottees to the Petitioner and also file the same before this Bench before the next date of hearing.

Post the matter on 19.04.2021 either to report settlement or for arguments.

Member (T)

Member (J)

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